# GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 1427 ANSWERED ON 29/07/2025

#### **ALL WEATHER ROADS UNDER PMGSY**

### 1427. Shri NileshDnyandevLanke:

### Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the current status of construction and upgradation of rural roads under the Pradhan Mantri Gram SadakYojana (PMGSY) launched by the Government in the country, State-wise including Maharashtra;
- (b) whether all the targeted rural habitations have been provided with all-weather road connectivity;
- (c) if so, the details thereof, State-wise including Maharashtra;
- (d) the steps taken by the Government to ensure maintenance and quality of rural roads;
- (e) whether any long-term maintenance policy has been implemented by the Government in this regard; and
- (f) if so, the details thereof, State-wise including Maharashtra?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a) to (c): The Pradhan Mantri Gram SadakYojana (PMGSY) was launched in the year 2000 as a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations of designated population size as per Census 2001. Since inception, till 24.07.2025, a total of 1,63,339 habitations has been sanctioned and 1,62,818 habitations have been provided connectivity in various States/ UTs, including Maharashtra. Thus, 99.7% of targeted habitations have been provided with all-weather road connectivity. The State-wise details

of habitations that have been provided road connectivity, including the State of Maharashtra under PMGSY, is at Annexure-I.

A total of 8,38,611 km of road length has been sanctioned under all the verticals/ interventions of PMGSY, and 7,83,309 kms of roads have been completed across the country, including the State of Maharashtra, as on 25-7-2025. The State/UT-wise status of construction and upgradation of rural roads under various interventions/verticals of PMGSY is at Annexure-II.

- (d) to (f): "Rural Roads" is a State subject, and as per PMGSY guidelines, maintenance of roads constructed under the programme is the responsibility of the respective State/UT governments. However Ministry has taken the following steps/measures to ensure that the roads constructed under PMGSY are maintained properly in all States/UTs, including in the State of Maharashtra:
- (i) Roads are covered under a 5-year maintenance contract to be entered into along with a construction contract with the same contractor as per the Standard Bidding Document (SBD). Since the design life of PMGSY roads is ten years, the States have to undertake further five years of maintenance. While implementing PMGSY-III, anMoU was signed with the States for undertaking post-five-year maintenance. The new connectivity under PMGSY-IV will be permitted only to those States/UTs that have demonstrated through the electronic Maintenance of Rural Roads (eMARG) platform that the routine maintenance of PMGSY roads constructed in their State, post 5 years of construction of the road, has been carried out. The post five-year construction module of eMARG incorporates initial rehabilitation, renewal, pre-renewal routine maintenance, post-renewal maintenance and emergency repair works, as required.
- (ii) Maintenance funds to service the contract are required to be budgeted by the State Governments and placed at the disposal of the State Rural Roads Development Agencies (SRRDAs) in a separate maintenance account. On expiry of this 5-year post-construction maintenance, PMGSY roads are required to be placed under Zonal maintenance contracts consisting of 5-year maintenance, including renewal as per maintenance cycle, from time to time, to be funded by the state governments.

- (iii) All States have framed their own rural roads maintenance policies based on the policy framework prepared by the National Rural Infrastructure Development Agency (NRIDA), a technical arm of the Ministry of Rural Development.
- (iv) To bring execution of the Programme to the desired quality standards, a three-tier quality management mechanism has been institutionalized under PMGSY. First-tier of this mechanism is inhouse quality control at the Programme Implementation Unit (PIU) level. The objective of this tier is process control through mandatory tests on material at the field laboratory workmanship. Second-tier is structured as an independent quality monitoring at the State level through State Quality Monitors (SQMs), in which the provision of regular inspection of works has been envisaged for ensuring better quality. Under the Third-tier, independent National Quality Monitors (NQMs) are deployed by NRIDA for inspection of road works on a random sample basis, not only to monitor quality but also to provide guidance by senior professionals to the field functionaries. The observations of NQMs are sent for action to the State Governments, and Action Taken Reports (ATRs) are monitored at NRIDA.
- (v) The implementation of all sanctioned works, including their maintenance, is regularly monitored through an online programme, Monitoring Information System named Online Management, Monitoring and Accounting System (OMMAS) on real real-time basis.
- (vi) In addition, maintenance of PMGSY roads is also regularly reviewed by the Ministry by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings, and Pre-Empowered/ Empowered Committee Meetings with the States. Besides the above, special review meetings/monthly review meetings are also held by the Secretary/ Additional Secretary/Joint Secretary, Ministry of Rural Development, with Chief Secretaries/Principal Secretaries of the States to take stock of the progress of the scheme, including maintenance aspects.

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## Annexure referred to in parts (a) to (c) of LokSabhaUnstarred Question No. 1427 for 29.07.2025

### State/UT-wise current status of Connected Habitations under PMGSY

Sr.	0.4.4.77	Connected habitations		
No.	State/UT	(in Nos.)		
1	Andaman And Nicobar	7		
2	Andhra Pradesh	1422		
3	Arunachal Pradesh	617		
4	Assam	13719		
5	Bihar	31280		
6	Chhattisgarh	10629		
7	Dadra And Nagar Haveli	0		
8	Goa	1		
9	Gujarat	3048		
10	Haryana	1		
11	Himachal Pradesh	2555		
12	Jammu And Kashmir	2132		
13	Jharkhand	10953		
14	Karnataka	296		
15	Kerala	402		
16	Madhya Pradesh	17522		
17	Maharashtra	1417		
18	Manipur	622		
19	Meghalaya	586		
20	Mizoram	231		
21	Nagaland	107		
22	Odisha	16994		
23	Punjab	389		
24	Rajasthan	15971		
25	Sikkim	350		
26	Tamil Nadu	1985		
27	Tripura	1979		
28	Uttar Pradesh	11748		
29	Uttarakhand	1860		
30	West Bengal	13228		
31	Telangana	703		
32	Ladakh	64		
Total		162818		

Annexure referred to in parts (a) to (c) of LokSabhaUnstarred Question No. 1427 for 29.07.2025

State/UT-wise current status of the construction and upgradation of rural roads across the country under various interventions/ verticals of the PMGSY since inception till date (24-7-2025)

Sr.	State/UT	Sanctioned			Completed		
No.		New	Upgradation	Total	New	Upgradation	Total
		Connectivity			Connectivity		
		Length (km)	Length (km)	Length (km)	Length (km)	Length (km)	Length (km)
1	Andaman & Nicobar	26.88	351.40	378.27	26.07	113.46	139.53
2	Andhra Pradesh	4,564.98	15,908.71	20,473.69	3,708.35	14,614.618	18,322.97
3	Arunachal Pradesh	14,515.17	2,273.56	16,788.73	12,933.51	1,267.085	14,200.6
4	Assam	26,902.58	6,008.92	32,911.50	26,734.29	5,299.633	32,033.92
5	Bihar	49,220.41	16,394.46	65,614.87	47,249.72	14,843.885	62,093.61
6	Chhattisgarh	32,652.53	15,536.06	48,188.58	28,934.49	14,342.00	43,276.49
7	Goa	1.02	217.45	218.47	0.00	155.33	155.33
8	Gujarat	5,312.20	10,380.92	15,693.11	5,244.38	10,191.878	15,436.26
9	Haryana	2.00	8,108.67	8,110.67	2.00	8,040.49	8,042.49
10	Himachal Pradesh	14,902.99	10,064.77	24,967.76	14,532.16	7,847.932	22,380.09
11	Jammu & Kashmir	17,498.81	5,083.96	22,582.77	15,047.14	4,682.804	19,729.94
12	Jharkhand	23,523.06	11,111.05	34,634.11	22,037.17	9,634.993	31,672.16
13	Karnataka	656.78	23,611.01	24,267.78	591.95	23,376.587	23,968.54
14	Kerala	703.03	4,609.30	5,312.33	681.01	3,859.857	4,540.867
15	Ladakh	660.50	998.58	1,659.07	567.48	541.63	1,109.11
16	Madhya Pradesh	57,474.38	37,966.14	95,440.52	53,904.32	36,200.31	90,104.63
17	Maharashtra	4,451.08	30,025.08	34,476.16	4,246.40	27,617.63	31,864.03
18	Manipur	9,736.10	2,720.05	12,456.15	8,948.91	1,945.92	10,894.83
19	Meghalaya	3,059.13	2,919.42	5,978.55	3,001.55	1,987.78	4,989.33
20	Mizoram	4,179.37	755.25	4,934.63	4,156.17	482.23	4,638.4
21	Nagaland	3,129.94	1,797.23	4,927.17	3,087.80	1,234.61	4,322.41
22	Odisha	46,060.08	28,664.79	74,724.87	43,950.36	27,240.36	71,190.72
23	Puducherry	0.00	174.13	174.13	0.00	62.36	62.36
24	Punjab	833.25	10,811.39	11,644.64	833.25	9,580.97	10,414.22
25	Rajasthan	50,131.55	28,135.72	78,267.27	48,460.93	27,298.15	75,759.08
26	Sikkim	3,418.51	1,801.61	5,220.12	3,255.91	1,552.71	4,808.62
27	Tamil Nadu	3,701.11	22,935.91	26,637.02	3,666.81	21,747.24	25,414.05
28	Telangana	3,079.11	11,570.64	14,649.75	2,782.26	10,066.07	12,848.33
29	Tripura	3,925.38	2,293.46	6,218.85	3,491.24	1,548.99	5,040.23
30	Uttar Pradesh	21,324.03	56,101.12	77,425.15	20,880.46	54,448.14	75,328.6
31	Uttarakhand	18,552.67	4,043.40	22,596.07	18,175.61	3,083.24	21,258.85
32	West Bengal	23,323.64	·	41,038.58			
	Total	447,522.23	· ·	•	·		·

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